

Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some Divisions of the various Zones and also various Zones of the Indian Railways maintain their own separate designations of various cadres of the Signal and Telecommunications staff with the result that two employees performing the same or equivalent duties are known in respective regions by different designations and are given different emoluments;

(b) whether such invidious distinction in designations gives a handle to the authorities to make an unjust and inequitable discrimination between the employees in respect of their salaries and other emoluments although they are performing the same job; and

(c) whether Government propose to end these disparities by standardisation of designations and jobs and if so, when?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha in due course.

**Death of a Harijan Sweeper working at New Delhi Railway Station due to alleged excessive beating by G. R. P., Delhi**

7792. SHRI DEVEN SEN :  
SHRI SAMAR GUHA :  
SHRI A. SREEDHARAN :  
SHRI ONKAR LAL BERWA :  
SHRI S. KUNDU :  
SHRI CHANDRIKA PRASAD :  
SHRI YASHPAL SINGH :  
SHRI KIKAR SINGH :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a Harijan named Balbir, who was working as a sweeper at New Delhi Railway Station (TXRI) Coaching, New Delhi, Northern Railway) died of excessive beating by G. R. P. Delhi in a false case and his dead body was thrown from a running train near Sonapat Railway Station from where it was recovered later on; and

(b) if so, whether Government propose to appoint any Commission to investigate the case thoroughly?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) The inquest proceedings conducted by Government Railway Police revealed that this was a case of suspected suicide. Police investigation is still in progress.

(b) Does not arise.

#### Monopolies in Industry

7793. SHRI CHENGALRAYA NAIDU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that his Ministry has discovered in preliminary studies that practically every industry in the country contains monopolistic firms or dominant undertakings as defined in the Monopolies Act;

(b) if so, whether it also appears that the number of monopolistic firms will be greatly in excess of the dominant undertakings;

(c) if so, what are the other points made in the preliminary studies; and

(d) the steps are being taken to remove the draw-backs in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Since, no such studies of all industries have yet been made by Department of Company Affairs, it is not possible to say that practically every industry in the country contains monopolistic firms or dominant undertakings as defined in the Monopolies and Restrictive Trade Practices Act, 1969.

(b) to (d). Do not arise.